## (10)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR

: BREEZE HOTEL LTD

NAME OF THE TRANSFERRE

: BBCL BREEZE RESIDENCES PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

1. PAWAN J HABAKIT

Come fer the Petitions

h-

## <u>ORDER</u>

Counsel for the Applicant present and prayed for time. At request, time is enlarged.

Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk